

Calcutta High Court (Original Side)

Scrutiny List From 23-07-2021 To 23-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	AP	317/2021	M/S. NIRNOY HOSPITAL PRIVATE LIMITED	ARITRA SHANKAR ROY	13-08-2021	1. SIGNATURE IN VOKA (BY THE PEN OF) 2. SYNOPSIS AND LIST OF DATES REQUIRED 3. ADVOCATE NAME IN BACKSHEET IN ALL PAPER
2	WPO	287/2021	BISWAJIT GOSWAMI	MRITUNJOY HALDER	23-07-2021	1. THERE ARE NO STAMP PUNCH IN PETITION. 2. RESPONDENT NO(S) 4,5 ARE MISSING FROM PETITION (BEFORE PAGE NO.1) 3. NOTARY SEAL IN CORRECTION PAGES (2,3) 4. ADVOCATE SIGNATURE IN PRAYER PORTION (PAGE 6) 5. HIGH COURT STAMP IN ALL ANNEXURES ARE MISSING
3	WPO	288/2021	HEMANT BANGUR AND ORS.	AJAY GAGGAR	13-08-2021	1. PETITIONER PHONE NO. AND EMAIL IN FORM A 2. GROUP 3. INDEX PAGINATION 4. ACT. 5. PAGE 3 OF PETITIONER

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